



NUJS SACJ

CRIMINAL LAW ESSAY COMPETITION, 2026





ABOUT SACJ

The Society for Advancement of Criminal Justice (SACJ) is a student-run academic society at WBNUS dedicated to promoting research, discussion and awareness on contemporary issues in criminal law and the criminal justice system.

Established in 2004, SACJ is one of the oldest student-run societies at the University and the only academic society under the Student Juridical Association (SJA). The Society regularly organises guest lectures, workshops, competitions and academic initiatives aimed at encouraging meaningful engagement with criminal justice.



ABOUT LAWCTOPUS

Lawctopus, started in 2010, is India's leading online media and education portal for law students and young lawyers. The media vertical, Lawctopus.com, reaches to nearly 4 lakh readers every month. The ed-tech vertical, Lawctopus Law School (LLS), teaches more than 2000 learners every year. With a rating of 93.2/100, LLS' practical, online courses teach skills such as legal research, contract drafting, IP law, and more. On the media site, content such as law-related conferences, workshops, internships, jobs, and career advisory pieces and blogs make Lawctopus the young lawyer's go-to friend and guide!



ABOUT THE ESSAY WRITING COMPETITION

The NUJS SACJ National Criminal Law Essay Writing Competition 2026 is the Society's national essay writing competition, providing students and research scholars with a platform to critically examine emerging issues in criminal law and criminal justice.

The competition seeks submissions that go beyond a descriptive account of the law and engage with the chosen theme through independent research, critical analysis and well-reasoned arguments.



THEMES OF THE ESSAY

Participants may write on either
of the following themes:

I. **MANOSPHERE, ONLINE
RADICALISATION AND RAPE CULTURE:**
Delving into the causation, gaps in current legislative
framework, case studies from other jurisdictions and
possible policy recommendations.

2. **THE CRIMINALISATION OF DISSENT
AND WEAPONISATION OF PUBLIC
ORDER LAWS:**
Contemporary events, the Goonda Bill, 2026, judicial
interpretations over the years and recommendations.



ELIGIBILITY

The competition is open to:

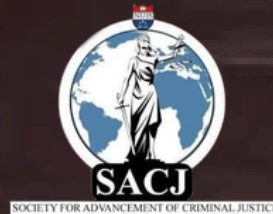
Students enrolled in any
UG/PG/PhD programme.

*Participants must be enrolled in an Indian
University at the time of registration.



SUBMISSION GUIDELINES

- Word Limit: 3000
- Essays may be submitted individually or in co-authorship.
- A maximum of two authors is permitted per submission.
- Submissions must be original and unpublished.
- Detailed formatting, citation and submission requirements will be provided in the official competition guidelines.



IMPORTANT DATES

Release of Topics

31st August 2026

Last Date of Registration

20th September 2026

Last Date of Submission

5th October 2026

Announcement of Results

1st-5th November 2026



REGISTRATION

Interested participants can register for the competition through the following link:

REGISTER NOW!

*The last date for registration is 20th September 2026.

REGISTRATION FEES

- Single Authorship: ₹300
- Co-Authorship (up to 2 authors): ₹500

PRIZES

- The competition carries a total cash prize pool of ₹15,000 for the top entries.
- Top 3 entries will be published on SACJ's blog.
- Further details regarding the distribution of the prize pool and other recognitions will be provided in the official competition guidelines.



CONTACT INFORMATION

- For further details or queries regarding the competition, participants may contact:
- Society for Advancement of Criminal Justice (SACJ)
- West Bengal National University of Juridical Sciences (WBNUJS), Kolkata
- Email: sacj@nujs.edu